

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.201
IB-3077(ND)/2019

IN THE MATTER OF:

Radhe Shyam Sharma

Vs.

Gokul Polymers Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Dhruvajit Saikia, Adv. Sanya Arora,
Adv. Deepansh Tangoriya

Adv. Sajeve Bhushan Deora, Golden Heritage Pvt. Ltd.

For the Respondent

: Adv. Saurabh Sharma

ORDER

We have heard the arguments of Ld. Counsel appearing for both the parties. The parties are at liberty to file written submissions within two weeks alongwith case laws, if any.

Order reserved.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)